

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 115 of 1994

Wednesday this the 19th day of January, 1994.

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

1. I.M. Kuriachan, Unskilled Labourer  
Command Transport Workshop,  
Southern Naval Command, Cochin-4.
2. Hamilton Fernandez, Unskilled Labourer,  
Naval Ship Repair Yard, Cochin-4.
3. P. Manu, Unskilled Labour,  
FMO, HW & IIC, Cochin-4.
4. N. Sreenivasan, Unskilled Labourer,  
Command Transport Workshop,  
Cochin-4.
5. P.P. Sureshkumar, Unskilled Labourer  
Naval Ship Repair Yard, Cochin.
6. K.G. Ramesan Nair, Unskilled Labourer,  
INS Venduruthy, Ex's Deptt.  
Naval Base, Cochin-4.
7. K.U. Philip, Unskilled Labourer,  
INS Venduruthy, Ex's Deptt.  
Naval Base, Cochin-4.
8. K.B. Shaji, Unskilled Labourer,  
INS Garuda (Naval Base)  
Cochin-4.
9. P.A. Muraleedharan, Unskilled Labourer  
Boatswain Store, INS Venduruthy.
10. V.K. Prakasan, Unskilled Labourer,  
Dte. of Installation, Naval Training,  
Naval Base, Cochin.
11. K.R. Prakash, Unskilled Labourer,  
Naval Training, Naval Base,  
Cochin.
12. P.V. Paulose, Unskilled Labourer,  
Dte. of Installation,  
Naval Training, Naval Base, Cochin.
13. M.K. Gopalakrishnan, Unskilled Labourer,  
D.I.N.T. Cochin-4.
14. P. Unnikrishnan, Unskilled Labourer,  
Dte. of Installation, Naval Training,  
Naval Base, Cochin.

15. M.Lakshmanan, Unskilled Labourer,  
D.I.N.T(C).
  16. N.P.Jayarajan, Unskilled Labourer  
INSGaruda (Naval Base), Naval Base  
Cochin.4.
  17. P.Velayudhan, Unskilled Labourer  
INHS Sanjivani, SNC, Cochin.
  18. K.T.Joseph, Unskilled Labourer  
INS Garuda, EXO Department,  
Cochin.4.
  19. Purushothaman E.P. Unskilled Labourer  
INS Garuda, Cochin.
  20. T.Kanda, Unskilled Labourer  
Ex O Department, INS Garuda,  
Naval Base, Cochin. 4.
  21. P.S.Wilson, Unskilled Labourer  
INHS Sanjivani, Naval Base, Cochin.4. ....Applicants
- (By Advocate Mr. P.Jacob Varghese)

Vs.

1. Union of India represented by  
Secretary to Government,  
Ministry of Defence, NewDelhi.
  2. The Chief of the Naval Staff,  
Naval Head quarters, NewDelhi.
  3. The Flag Officer-Commanding-in-Chief  
Southern Naval Command, Kochi-4. ....Respondents
- (By Advocate Mr.Martin rep. A.C.G.S.C)

O R D E R

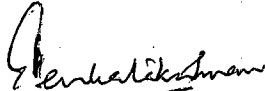
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicants seek the benefits granted to the applicants in O.A.383/91. A fact adjudication must precede a decision in the matter. We direct respondents to consider whether applicants are similarly situated as the applicants in O.A.383/91. If they are, they will be granted the benefits granted to applicants

therein. A fact adjudication will be made and appropriate orders passed within three months from today.

2. Application is disposed of. No costs.

Dated 19th January, 1994.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SAN KARAN NAIR(J)  
VICE CHAIRMAN

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